

(b) the number and the percentage of such people in the age groups of zero to five years and five to twenty years;

(c) the number of such people getting medical help, from both the groups;

(d) the number of those who have got no medical help so far; and

(e) the number of such people between age group of five to twenty years enrolled in educational institutions and continuing studies without dropping out?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) As per census 2011, there are 2,68,14,994 persons with disabilities in India which constitute 2.21 per cent of the total population.

(b) As per Census 2011, there are 12,91,637 children with disabilities in the age group of 0-4 years and 65,72,999 persons with disabilities in the age-group of 5-19 years.

(c) and (d) Public health is a State Subject. No such data regarding the number of persons with disabilities getting medical help in various age group is centrally maintained in the Ministry.

(e) Ministry of Human Resource Development informed that as per the Unified-District Information System for Education (U-DISE) 2015-16, total number of children with special needs enrolled in elementary level in the age group of 6-14 years is 22.86 lakh, and as per All India Survey on Higher Education 2015-16, total number of students with disabilities (in probable age group of 18-23 years) enrolled in higher educational institutions (university/colleges) is 74,435.

#### **Beneficiaries of grants under IPOP**

2845. PROF. M. V. RAJEEV GOWDA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether only 23,095 older persons were the beneficiaries of grants under the Integrate Programme for Older Persons (IPOP) scheme out of the estimated number of 116 million during 2016;

(b) in what manner the Ministry proposes to improve the number of individuals covered; and

(c) what is the time-frame that the Ministry has set in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) The Ministry of Social Justice and

Empowerment is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which grants-in-aid are given for running and maintenance of *inter alia*, Old Age Homes, Day Care Centres, Mobile Medicare Units, Multi Facility Care Centre for Older Widows etc. The main objective of the Scheme is to improve the quality of life of Indigent Older Persons by providing basic amenities like shelter, food, medical care and entertainment opportunities etc. Implementing agencies eligible for assistance under the Scheme are Panchayati Raj Institutions/Local Bodies, Non-Governmental Voluntary Organizations, Institutions or Organizations set up by Government as autonomous/subordinate bodies, Government Recognized Educational Institutions, Charitable Hospitals/Nursing Homes, and Recognized Youth Organizations such as Nehru Yuvak Kendra Sanghathan (NYKS) and in exceptional cases the State Governments/UT administrations.

The No. of beneficiaries under IPOP Scheme during the last 3 Financial Years (FY) is as follows:-

Financial Year	No. of beneficiaries
2014-15	18225
2015-16	23095
2016-17	40200

(b) and (c) The number of individual beneficiaries depends on the number of projects being financially assisted under the Scheme. The number of projects receiving grant in aid under the Scheme in turn depends upon the number of proposals received from State Governments/Union Territory Administrations. As per the existing guidelines of the Scheme, the proposal for new projects recommended through online portal of this Ministry by the State Governments/Union Territory Administrations are placed before the Screening Committee constituted in the Ministry for consideration. The proposals complete in all respects as per norms and guidelines of the Scheme are recommended for consideration of Grant-in-aid.

#### **Training institutes for physically challenged persons**

2846. SHRI P.BHATTACHARYA:

SHRI DARSHAN SINGH YADAV:

SHRIMATI RAJANI PATIL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of training institutes for physically challenged persons functioning in the country, at present, State-wise and location-wise including Maharashtra;

(b) whether Government has any proposal to open more such institutes;